

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/3005/2020**

This the 17<sup>th</sup> day of September, 2021



**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Insha Altaf & two Others .....Applicants

(By Advocate:- **Not present**)

**Versus**

State of Jammu and Kashmir & Others. ....Respondents

(By Advocate: Mr.Amit Gupta, learned AAG)

**ORDER**  
**[O R A L]**

**(Delivered by Hon'ble Mr.Rakesh Sagar Jain, Member-J)**

The case has been reflected in the cause list but nobody is appearing on behalf of the applicants.

2. Since the matter pertains to the year 2016, it is apparent that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicants.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

/kdr/